BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.49/KB/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10:30 A.M

Name of the Company Under Section		Dilip Kumar Paul & AnrVersus-Tangerine Technologies Pvt.Ltd & Ors 397/398		
l	MR DRIF	TO YOUNDAR, Adv.	Respondent (Nos. 1,2 and)	Drajunte 15/11/157
2,	PATITA 6 ICCLUIP CRISII	PARAN BISHWAR. MALUCK Delv B. Roy, ANV	Adv J Rehn	A 11/12

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 2 and 3 are present.

Ld. Counsel for the petitioner made a request for adjournment. Prayer is allowed.

List on 05/01/2018 for arguments.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

Sd